

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1042
TO BE ANSWERED ON 8.2.2023

Khan Prahari App

1042. SHRI P.P. CHAUDHARY:
SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
DR. RAMAPATI RAM TRIPATHI:
SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of COAL be pleased to state:

- (a). whether the Khan Prahari app is still functional;
- (b). if so, the number of reports of illegal coal mining registered through it till date, State-wise including the states of Rajasthan, Uttar Pradesh and Orissa;
- (c). whether any action has been taken on behalf of these reports; and
- (d). if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a) & (b): The KhananPrahari Mobile app is functional. The total number of complaints registered on Coal Mine Surveillance & Management System (CMSMS) portal through KhananPrahari Mobile App is 462, out of which 77 complaints were found to be true after verification. The State wise status of complaints registered on CMSMS portal is attached as annexure.

(c) & (d): The action is taken by coal companies and State Governments on the verified true complaints registered on CMSMS portal. As on date, there are 77 incidents where action has been taken.

Annexure-1

CMSMS Complaint Status upto Jan'23				
STATE	Verified False Complaints	Verified True Complaints	Non Verified Complaints	Grand Total
Assam	1	3		4
Non-CIL	1	3		4
Chhattisgarh	16		8	24
SECL	10			10
Non-CIL	6		8	14
Jharkhand	44	28	14	86
BCCL	23	2		25
CCL	2	14		16
ECL	18	12		30
Non-CIL	1		14	15
Madhya Pradesh	10		43	53
NCL	3		8	11
SECL	3			3
Non-CIL	4		35	39
Maharashtra	2		10	12
WCL	2			2
Non-CIL			10	10
Odisha	3		3	6
MCL	1			1
Non-CIL	2		3	5
Uttar Pradesh	3			3
NCL	3			3
West Bengal	172	46	56	274
BCCL	1			1
ECL	170	46		216
Non-CIL	1		56	57
Grand Total	251	77	134	462